

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Vaayu Infrastructure LLP; Date of commencement of CIRP: August 30, 2019.; List of creditors as on October 01, 2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Wind World (India) Limited	U31200DD2003P LC003236	24/09/2019	24,577,256	24,577,256	Operational creditor - O&M contractor	No	No	Yes	0%	NIL	NIL	NIL	NIL	